

DIVISION BENCH  
COURT - I

**O-208**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/173(KB)2015

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	<b>NARAYANAN SISUPALAN VS THE PEERLESS GENERAL FINANCE &amp; INVESTMENT CO LTD</b>
UNDER SECTION	<b>SEC. 58(3) SEC. 59</b>

**Appearances ( via video conferencing/physically)**

Mr. Arik Banerjee, Adv. : For Petitioner  
Mr. Rajib Mullick, Adv.  
Ms. Sonia Mukherjee,

Mr. Tapan Nag Chowdhury, Adv. : For Respondent

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **7/8/2024**.

**Satyajit Roy  
(Court Officer)**